

डेवलपमेंट के बारे में बहुत सी योजनाएं हमारे सामने हैं। मैं उनके बारे में ज्यादा नहीं कहना चाहता, सभी को इन योजनाओं के बारे में मालूम है - चाहे वह स्वर्ण जयंती शहरी रोजगार योजना हो, चाहे National Rural Employment Guarantee Scheme हो - ये सारी योजनाएं लेबर को ज्यादा से ज्यादा employment generate देने के लिए ही बनायी गयी हैं। महोदय, skill development के बारे में माननीय सदस्यों ने कहा। इसके संबंध में आईटीआईज़ को upgrade किया जा रहा है। हम बहुत सी आईटीआईज़ को पब्लिक और प्राइवेट पार्टनरशिप में करने की कोशिश कर रहे हैं। इसके अलावा हम Skill Development Initiative Scheme को भी ला रहे हैं। Nearly, Rs. 500 crores is kept to take up this Skill Upgradation Programme effectively. जहां कहीं भी job losses हो रहे हैं, उनके संबंध में exact figure तो नहीं मिलती, लेकिन हम इस संबंध में कोशिश कर रहे हैं - चाहे BIFR से हो, Heavy Industry से हो या Small Industry हो या labour bureau हो - सारी फिगर्स लेकर जितना हो सकेगा, उस संबंध में हम कोशिश करेंगे कि job losses को कम कर सकें। इसके अलावा Social Security for Urban Poor के बारे में एन.के. सिंह जी ने कहा कि जैसे रूरल एरिया में गवर्नमेंट National Rural Employment Guarantee Scheme लाई है, उसी ढंग से शहर में भी करना चाहिए। यह जो मुद्दा है, इसके बारे में फाइनेंस डिपार्टमेंट व संबंधित विभाग सोचेगा क्योंकि यह मामला इतना बड़ा है, क्योंकि financially कितना बोझ वे उठा सकते हैं, इसके बारे में मैं कुछ नहीं कहना चाहता हूँ। आपकी जो इच्छा है, आप जो चाहते हैं, लेबर्स के संबंध में हमारी भी वही इच्छा है। खास कर unorganised sectors के लिए भी गवर्नमेंट कोशिश कर रही है, जैसे राष्ट्रीय स्वास्थ्य बीमा योजना है, वह टेकअप हो रही है। आज कम से कम 53 लाख स्मार्ट कार्ड्स हैं लेकिन बहुत सी ऐसी स्टेट्स हैं जो उनको ले नहीं रही हैं। They are not owning it and this is a very sad affair. जब तक हर स्टेट इसके बारे में कोशिश नहीं करेगी, हर स्टेट इसका फायदा उठाने की कोशिश नहीं करेगी तो employees को या unorganised workers को इसका फायदा नहीं होगा। एक फैमिली को 30,000 रुपए सालाना अगर मिलता है, उसके स्वास्थ्य के लिए, उसकी हेल्थ की केयर के लिए, तो इसका फायदा उठाना चाहिए। इसके लिए मैं अपील करता हूँ, through the House, that all Members should also take interest in such programmes. जो initiative सरकार ने लिया है, उसका लाभ जरूर हमारे सदस्य उठाएंगे और देश में इसका ज्यादा से ज्यादा प्रचार करेंगे, ऐसी मैं आशा करता हूँ। महोदय, बहुत से सजेसंस आए हैं, समय कम होने की वजह से मैं ज्यादा कुछ नहीं कहना चाहता हूँ। मैं इतना जरूर कहूंगा कि बाकी सारे सजेसंस, जो माननीय सदस्यों ने दिए हैं, उनको ध्यान में रखते हुए हम अगला कदम उठाएंगे।

श्री तपन कुमार सेन: सर, एक क्लैरीफिकेशन है।

MR. CHAIRMAN: No clarifications, please.

MEMBER SWORN

Shri George Fernandes (Bihar)

MR. CHAIRMAN: The House stands adjourned for lunch till 2.30 p.m.

The House then adjourned for lunch at thirty-six minutes past one of the clock.

The House re-assembled after lunch at thirty-one minutes past two of the clock,

[THE VICE-CHAIRMAN (PROF. P.J. KURIEN) in the Chair.]

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): Reply to the discussion on the working of the Ministry of Environment and Forests.

SHRI SHREEGOPAL VYAS (Chhattisgarh): Sir, I want to ...(*Interruptions*)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): I will allow you after the Minister's reply. ...(*Interruptions*)...

SHRIMATI BRINDA KARAT (West Bengal): Sir, I also want to ask. ...(*Interruptions*)...

THE VICE-CHAIRMAN (PROF. P.J. KURIEN): You will also be allowed after the Minister's reply. Then it will be easier for you to ask questions. ...(*Interruptions*)... We have already announced yesterday that discussion is over. Let us not violate the practice. I will allow both of you.

DISCUSSION ON WORKING OF THE MINISTRY OF ENVIRONMENT AND FORESTS

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH): Mr. Vice-Chairman, Sir, yesterday we had a long discussion for about four hours in which twenty Members of Parliament participated. In the discussion many Members of Parliament made very pointed and practical suggestions. कुछ सांसदों ने बहस को आध्यात्मिक और सांस्कृतिक दृष्टिकोण देने का प्रयास किया है, मैं उसका भी जवाब दूंगा। Let me confine myself to some of the main points that were made yesterday. I have taken detailed notes, and I will be responding to each of the Members of Parliament individually because they raised a lot of specific issues. From the four hours of discussion, I was able to cull out nine big issues cutting across the party lines that came forward as relating to the functioning of the Ministry of Environment and Forests. The first issue relates to the Budget 2009-10 of this year. The second issue relates to environment in which questions on pollution, environmental appraisal, coastal zone, wetlands, rivers, lakes, the Ganga and the Yamuna were raised. The third issue relates to forestry where issues relating to CAMPA, tribal rights bill, forests management, timber *mafias* and so on and so forth were raised. The fourth issue relates to climate change. The fifth issue relates to the wildlife protection and wildlife management. The sixth major issue on which many hon. Members spoke about relates to Himalayan glaciers and what is happening to our water security on account of the developments in the Himalayan glaciers. The seventh issue relates to the role of judiciary in environmental management. My colleague from Goa said that only 25 per cent I have control over what I do and 75 per cent is that of the judiciary. The eighth issue relates to environmental awareness and education and how to spread environmental awareness and education. Finally, there were a large number of State level issues. Hon. Members talked about *patthar pradushan* in Uttar Pradesh. Out of twenty Members of Parliament, four were from Orissa.

The single largest contingent yesterday was from Orissa. They raised questions on illegal mining. There were some Members from Tamil Nadu who raised the questions on elephant and the protection of the Tiger Reserves in Tamil Nadu. There were questions on Bhopal. What is